

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 591 of 2003

Jabalpur, this the 12th day of September, 2003

Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Smt. Suman Kol, W/o. Late Mithulal
age about 39 years, R/o. Q.No.
87/3, Type-1 Khamaria Factory,
Jabalpur.

... Applicant

(By Advocate - None)

V e r s u s

1. Chairman, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata.
2. General Manager, Ordnance Factory Khamaria, Jabalpur.
3. Union of India, through Chairman, Ordnance Factory Board, Kolkata.

• • • Respondents

ORDER (oral)

None for the applicant inspite of revision of the list. This case was fixed for admission on two consecutive dates, but nobody was present for the applicant. It seems that the applicant is not interested in prosecuting the case. Accordingly the original Application is dismissed for non-prosecution.

Amrité

(Anand Kumar Bhatt)
Administrative Member

"SA"

पृष्ठांकन यं ओऽन्या.....जबलपुर, दि.....
पत्रिलिखि वाल्मीकिः ।

(1) राज्य विवरण अधिकारी द्वारा दिया जाए।

(1) विद्युत विभाग के द्वारा दिए गए विवरों के अनुसार निम्नलिखित तालिका
(2) ~~विवरों के अनुसार~~ दिए गए विवरों के अनुसार

(3) अप्रत्यक्ष विवरणों के लिए एक विशेष विवरण विकास के लिए उपयोग किया जाता है।

(3) कानूनी विवरण/परिवर्तनों की विवरणीयता का अनुसर

2000-2001 MARCH, 2001

सूचना एवं अवधारणा कार्यकारी है।

S. Gupta ~~add~~

3 डॉ रमेश बाबू 26/9/03
उत्तराखण्ड